

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 10.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 189/16	TP 77/17	For filing objections	433( e)	Software One India Pvt. Ltd. Vs IIHT Cloud Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **Jobita Jais**  
**Brjanne k.g.**  
**9663633744**

**PETITIONER**



2. **Sandeep Hegde.**  
**Praveen Kumar A.**  
**9680514614**


**Respondent**



**ORDER**

Counsel for Petitioner is present. Again he requested time. Counsel is directed to suggest the name of IRP on the next date of hearing or in alternate he has to file memo in the Tribunal requesting the Tribunal to address a letter to IBBI-New Delhi for suggesting the name of IRP. Matter is finally adjourned to 08/02/2018 and no adjournment will be given.

  
**Member (T)**

  
**Member (J)**